

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos. 724-725/2021

RAJ KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 132384/2019 - EXEMPTION FROM FILING O.T.)

WITH

Crl.A. No. 337/2022 (II)

Date : 27-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDIFor Appellant(s) Mr. Suryodaya Prakash, Adv.
Shachi Pandey, Adv.
Keshari Kumar Tiwari, Adv.
Mr. Sanjay Kumar Dubey, AORMr. Shiv Sagar Tiwari, AOR
Ms. Aakanksha Tiwari, Adv.
Ms. Ruby Mohd. Wasim, Adv.
Ms. Preeti, Adv.For Respondent(s) Mr. Adarsh Upadhyay, AOR
Mr. V.K. Shukla, Adv.
Mr. Aman Pathak, Adv.
Ms. Pallavi Kumari, Adv.UPON hearing the counsel the Court made the following
O R D E R

List after one week, as prayed for on behalf
of the appellants on the ground of the injury
suffered by the learned arguing counsel for the
appellants.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT(VIDYA NEGI)
ASSISTANT REGISTRAR